

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :04-05-2022

Date : 04.05.2022										
S L . N o .	C.A.N o.	Date of Applic ation	Case No.	Name of the Applica nt	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	29586 /2022	04.05. 2022	WP (C) - 8792/ 2022	M. BARAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No -)
2	29587 /2022	04.05. 2022	WP (C) - 9489/ 2022	R. K. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No -)
3	29588 /2022	04.05. 2022	WP (C) - 6101/ 2022	M. R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No -)
4	29589 /2022	04.05. 2022	WP (C) - 9326/ 2022	L. D. SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29		WRIT BRAN CH-4	(S ea t No - 38)
5	29590 /2022	04.05. 2022	WP (C) - 38645 /2021	SAROJ KUMAR PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-29			(S ea t No - 38)
6	29591 /2022	04.05. 2022	WP (C) - 10492 /2022	DILLIP SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-29			(S ea t No - 38)

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7	29592 /2022	04.05. 2022	WP (C) - 9701/ 2022	P. K. MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 38)
8	29593 /2022	04.05. 2022	WP (C) - 9264/ 2022	JIBAN JYOTI SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 38)
9	29594 /2022	04.05. 2022	WP (C) - 9259/ 2022	JIBAN JYOTI SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 38)
1 0	29595 /2022	04.05. 2022	WP (C) - 9257/ 2022	JIBAN JYOTI SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 38)
1 1	29596 /2022	04.05. 2022	WP (C) - 9261/ 2022	JIBAN JYOTI SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 38)
1 2	29597 /2022	04.05. 2022	WP (C) - 10478 /2022	A. K. JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 38)
1 3	29598 /2022	04.05. 2022	WP (C) - 10486 /2022	A. K. JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 38)
1 4	29599 /2022	04.05. 2022	WP (C) - 10487	P. PAIKRAY	C.O .	COUR T NO.	Order Dtd. 2022-04-29			(S ea t

			/2022			2 OLD				No - 38)
1 5	29600 /2022	04.05. 2022	WP (C) - 10490 /2022	P. PAIKRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 38)
1 6	29601 /2022	04.05. 2022	CONTC - 6571/ 2021	MR.RAMA KRSIHNA BISOI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-29		CONT EMPT	(S ea t No - 1)
1 7	29602 /2022	04.05. 2022	CONTC - 2733/ 2022	SAROJ KUMAR PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-29			(S ea t No - 1)
1 8	29603 /2022	04.05. 2022	CONTC - 2730/ 2022	S. K. PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-29			(S ea t No - 1)
1 9	29604 /2022	04.05. 2022	CONTC - 2729/ 2022	S. K. PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 1)
2 0	29605 /2022	04.05. 2022	CONTC - 2734/ 2022	SAROJ KUMAR PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 1)
2 1	29606 /2022	04.05. 2022	CONTC - 2735/ 2022	SAROJ KUMAR PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 1)
2 2	29607 /2022	04.05. 2022	CONTC - 2736/ 2022	S. K. PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 1)

23	29608/2022	04.05.2022	CONTC - 2657/2022	M/S.AMIT KUMAR SAA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Seat No - 1)
24	29609/2022	04.05.2022	CONTC - 2665/2022	M/S SAPAN KUMAR PAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 1)
25	29610/2022	04.05.2022	CONTC - 1532/2022	M/S LOKANATH RATH, J.B. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Seat No - 1)
26	29611/2022	04.05.2022	CONTC - 2776/2022	B. K. MOHARANA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Seat No - 1)
27	29612/2022	04.05.2022	CONTC - 2777/2022	B. K. MOHARANA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Seat No - 1)
28	29613/2022	04.05.2022	CONTC - 2748/2022	P.L. MISHRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Seat No - 1)
29	29614/2022	04.05.2022	CONTC - 1934/2022	A. B. MALLICK	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Seat No - 1)
30	29615/2022	04.05.2022	CONTC - 1931/2022	A. B. MALLICK	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Seat No - 1)
31	29616/2022	04.05.2022	CONTC - 1933/2022	A. B. MALLICK	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Seat No - 1)

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3 2	29617 /2022	04.05. 2022	CONTC - 1929/ 2022	DURGA MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 1)
3 3	29618 /2022	04.05. 2022	CONTC - 2648/ 2022	S. DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 1)
3 4	29619 /2022	04.05. 2022	CONTC - 2656/ 2022	M/S.AMIT KUMAR SAA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 1)
3 5	29620 /2022	04.05. 2022	CONTC - 2731/ 2022	SAROJ KUMAR PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 1)
3 6	29621 /2022	04.05. 2022	WP (C) - 10476 /2022	A. K. JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 1)
3 7	29622 /2022	04.05. 2022	WPC (O A) - 1190/ 2016	M. R. ROUTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-29			(S ea t No - 1)
3 8	29623 /2022	04.05. 2022	CONTC - 2614/ 2022	BASUDEV BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 1)
3 9	29624 /2022	04.05. 2022	CONTC - 1932/ 2022	A. B. MALICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 1)
4 0	29625 /2022	04.05. 2022	CONTC - 1945/ 2022	SOBHANA SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-04-29			(S ea t No

						OLD				- 1)
4 1	29626 /2022	04.05. 2022	ABLAP L- 9213/ 2020	T. R. DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-05-02			(S ea t No - 1)
4 2	29627 /2022	04.05. 2022	ABLAP L- 10197 /2020	A. BHOI	C.O .	COUR T NO. 1	Order Dtd. 2022-05-02			(S ea t No - 1)
4 3	29628 /2022	04.05. 2022	ABLAP L- 8012/ 2020	N. RATH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-02			(S ea t No - 1)
4 4	29629 /2022	04.05. 2022	ABLAP L- 4970/ 2020	GANESH SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022-03-14			(S ea t No - 1)
4 5	29630 /2022	04.05. 2022	ABLAP L- 4969/ 2020	GANESH SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-03-14			(S ea t No - 1)
4 6	29631 /2022	04.05. 2022	ABLAP L- 12781 /2019	P.K. LENKA	C.O .	COUR T NO. 25	Order Dtd. 2022-05-02			(S ea t No - 1)
4 7	29632 /2022	04.05. 2022	ABLAP L- 14989 /2019	SARAT DASH	C.O .	COUR T NO. 25	Order Dtd. 2022-05-02			(S ea t No - 1)
4 8	29633 /2022	04.05. 2022	BLAPL - 270/2 022	MADAN DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-05-02			(S ea t No - 1)
4 9	29634 /2022	04.05. 2022	BLAPL - 3077/	BALARAM SINGH	C.O .	COUR T NO.	Order Dtd. 2022-05-02			(S ea t

			2022			11			No - 1)
50	29635 /2022	04.05. 2022	WP (C) - 18364 /2014	DILLIP SAMAL	C.O .	COUR T NO. 16	Order Dtd. 2022-04-29		(S ea t No - 1)
51	29636 /2022	04.05. 2022	WP (C) - 1738/ 2015	R. K. MAHABHOI	C.O .	COUR T NO. 9	Order Dtd. 2022-04-29		(S ea t No - 1)
52	29637 /2022	04.05. 2022	BLAPL - 2723/ 2022	A.MOHANT Y	C.O .	COUR T NO. 25	Order Dtd. 2022-05-02		(S ea t No - 1)
53	29638 /2022	04.05. 2022	WP (C) - 9820/ 2022	A. K. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-29		(S ea t No - 1)
54	29639 /2022	04.05. 2022	BLAPL - 767/2 022	P.K.MOHA NTY	C.O .	COUR T NO. 25	Order Dtd. 2022-05-02		(S ea t No - 1)
55	29640 /2022	04.05. 2022	WP (C) - 38682 /2020	DEBENDRA BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-04-29		(S ea t No - 1)
56	29641 /2022	04.05. 2022	WP (C) - 12118 /2018	R. C. ROUT	C.O .	COUR T NO. 3	Order Dtd. 2022-04-21		(S ea t No - 1)
57	29642 /2022	04.05. 2022	ABLAP L- 10238 /2020	H.K.PATR A	C.O .	COUR T NO. 1	Order Dtd. 2022-05-02		(S ea t No - 1)
58	29643 /2022	04.05. 2022	BLAPL -	B. B. MALICK	C.O .	COUR T	Order Dtd. 2022-04-18		(S ea

			839/2021			NO. 3 OLD				t No - 1)
59	29644/2022	04.05.2022	BLAPL - 5939/2021	R. K. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-05-02			(Seat No - 1)
60	29645/2022	04.05.2022	BLAPL - 2579/2021	PRADEEP KUMAR PAL	C.O.	COURT NO. 25	Order Dtd. 2022-05-02			(Seat No - 1)
61	29646/2022	04.05.2022	BLAPL - 11645/2021	U.P.BAG	C.O.	COURT NO. 25	Order Dtd. 2022-05-02			(Seat No - 1)
62	29647/2022	04.05.2022	WP (C) - 3025/2004	M.K. RATH	C.O.	COURT NO. 9	Order Dtd. 2022-04-29			(Seat No - 1)
63	29648/2022	04.05.2022	BLAPL - 9219/2020	R. K. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-05-02			(Seat No - 1)
64	29649/2022	04.05.2022	WP (C) - 18652/2013	A.K. JENA	C.O.	COURT NO. 9	Order Dtd. 2022-04-29			(Seat No - 1)
65	29650/2022	04.05.2022	BLAPL - 7915/2020	B. N. SAHU	C.O.	COURT NO. 25	Order Dtd. 2022-05-02			(Seat No - 1)
66	29651/2022	04.05.2022	BLAPL - 9285/2021	BHOJARAJ SETH	C.O.	COURT NO. 25	Order Dtd. 2022-05-02			(Seat No - 1)
6	29652	04.05.	BLAPL	A.K.MISH	C.O	COUR	Order Dtd. 2022-05-02			(S

7	/2022	2022	- 2896/ 2021	RA	.	T NO. 6				ea t No - 1)
6 8	29653 /2022	04.05. 2022	BLAPL - 1508/ 2021	G.SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022-05-02			(S ea t No - 1)
6 9	29654 /2022	04.05. 2022	BLAPL - 5835/ 2019	M. R. BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-05-02			(S ea t No - 1)
7 0	29655 /2022	04.05. 2022	BLAPL - 3149/ 2021	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-02		CRIM INAL MISC -3	(S ea t No - 9)
7 1	29656 /2022	04.05. 2022	LAA- 54/20 19	M.R.BARI K	C.O .	COUR T NO. 25	Order Dtd. 2022-05-02		FIRS T APPE AL	(S ea t No - 1)
7 2	29657 /2022	04.05. 2022	BLAPL - 5678/ 2021	BABITA SAHU	C.O .	COUR T NO. 25	Order Dtd. 2022-04-29			(S ea t No - 1)
7 3	29658 /2022	04.05. 2022	ABLAP L- 13265 /2020	S.K.BISW AL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-02			(S ea t No - 1)
7 4	29659 /2022	04.05. 2022	BLAPL - 9554/ 2020	GANESH SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022-05-02			(S ea t No - 1)
7 5	29660 /2022	04.05. 2022	BLAPL - 2131/ 2021	S. K. SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-02			(S ea t No - 1)

76	29661/2022	04.05.2022	ABLAP L-13090/2020	K.K.JENA	C.O.	COURT NO. 25	Order Dtd. 2022-05-02			(Seat No - 1)
77	29662/2022	04.05.2022	BLAPL - 9328/2020	P. BASTIA	C.O.	COURT NO. 25	Order Dtd. 2022-05-02			(Seat No - 1)
78	29663/2022	04.05.2022	ABLAP L-13090/2020	G.JAYASINGH	C.O.	COURT NO. 25	Order Dtd. 2022-05-02			(Seat No - 1)
79	29664/2022	04.05.2022	CRLMC - 1333/2020	P. C. DAS	C.O.	COURT NO. 23	Order Dtd. 2022-05-02			(Seat No - 1)
80	29665/2022	04.05.2022	ABLAP L-12974/2020	G.JAYASINGH	C.O.	COURT NO. 25	Order Dtd. 2022-05-02			(Seat No - 1)
81	29666/2022	04.05.2022	CRLMC - 306/2022	JAGANNATH KAMILA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 1)
82	29667/2022	04.05.2022	CRLMC - 99/2021	MADAN DAS	C.O.	DR (J)	Order Dtd. 2022-05-02			(Seat No - 1)
83	29668/2022	04.05.2022	ABLAP L-12255/2020	M/S.A.PATTNAIK	C.O.	COURT NO. 25	Order Dtd. 2022-05-02			(Seat No - 1)
84	29669/2022	04.05.2022	CRLMC - 2836/2021	B.K. PATI	C.O.	COURT NO. 6	Order Dtd. 2022-05-02		CRIMINAL MISC -1	(Seat No - 1)

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85	29670/2022	04.05.2022	CRLMC - 2705/2021	BHARAT CHANDRA PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-02			(Seat No - 7)
86	29671/2022	04.05.2022	CRLMC - 2071/2021	M. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-05-02			(Seat No - 7)
87	29672/2022	04.05.2022	CMP-342/2022	P. K. JENA	C.O.	COURT NO. 22	Order Dtd. 2022-05-02			(Seat No - 7)
88	29673/2022	04.05.2022	CMP-343/2022	P. K. JENA	C.O.	COURT NO. 22	Order Dtd. 2022-05-02			(Seat No - 7)
89	29674/2022	04.05.2022	CMP-352/2022	G.S.MUDULI	C.O.	COURT NO. 22	Order Dtd. 2022-05-02			(Seat No - 7)
90	29675/2022	04.05.2022	CMP-352/2022	T. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-05-02			(Seat No - 7)
91	29676/2022	04.05.2022	CMP-323/2022	M. R. DASH	C.O.	COURT NO. 22	Order Dtd. 2022-04-29			(Seat No - 7)
92	29677/2022	04.05.2022	WP (C) - 3792/2006	L. ACHARI	C.O.	COURT NO. 22	Order Dtd. 2019-04-26		WRIT BRANCH-4	(Seat No - 17)
93	29678/2022	04.05.2022	WP (C) - 10849	CHANDRAKANTA NAYAK	C.O.	COURT NO.	Order Dtd. 2022-05-02			(Seat

			/2022			22				No - 17)
9 4	29679 /2022	04.05. 2022	CMP- 1233/ 2019	ABINASH SUNDARAY	C.O .	COUR T NO. 22	Order Dtd. 2022-05-02			(S ea t No - 17)
9 5	29680 /2022	04.05. 2022	WP (C) - 9777/ 2022	A. K. JENA	C.O .	COUR T NO. 22	Order Dtd. 2022-05-02			(S ea t No - 17)
9 6	29681 /2022	04.05. 2022	WP (C) - 9777/ 2022	JYOTI PRAKASH KAR	C.O .	COUR T NO. 22	Order Dtd. 2022-05-02			(S ea t No - 17)
9 7	29682 /2022	04.05. 2022	CRLMC - 99/20 21	B. DAS	C.O .	DR (J)	Order Dtd. 2022-05-02			(S ea t No - 17)
9 8	29683 /2022	04.05. 2022	WP (C) - 39436 /2021	N. C. SINHA	C.O .	COUR T NO. 17	Order Dtd. 2022-04-29			(S ea t No - 17)
9 9	29684 /2022	04.05. 2022	WP (C) - 39436 /2021	MADAN DAS	C.O .	COUR T NO. 17	Order Dtd. 2022-04-29			(S ea t No - 17)
1 0 0	29685 /2022	04.05. 2022	RPFAM - 301/2 017	R.K. MOHABHOI	C.O .	COUR T NO. 17	Order Dtd. 2022-04-29			(S ea t No - 17)

101	29686/2022	04.05.2022	WP (C) - 39436/2021	S. K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Seat No - 17)
102	29687/2022	04.05.2022	RPFAM - 74/2022	P.K. RATH	C.O.	COURT NO. 24	Order Dtd. 2022-05-02			(Seat No - 17)
103	29688/2022	04.05.2022	WP (C) - 4124/2022	PITABAS NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-02-11			(Seat No - 17)
104	29689/2022	04.05.2022	WP (C) - 10620/2022	SUBAS CHANDRA DAS	C.O.	COURT NO. 22	Order Dtd. 2022-05-02			(Seat No - 17)
105	29690/2022	04.05.2022	WP (C) - 7685/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-05-02		WRIT BRANCH-8	(Seat No - 40)
106	29691/2022	04.05.2022	WP (C) - 9737/2022	BISWAJIT DAS	C.O.	COURT NO. 22	Order Dtd. 2022-05-02			(Seat No - 40)
107	29692/2022	04.05.2022	WP (C) - 11230/2022	ANITA NANDA	C.O.	COURT NO. 22	Order Dtd. 2022-05-02			(Seat No - 40)
108	29693/2022	04.05.2022	CMP-219/2022	BINAYAK PRASHAD MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-05-02		WRIT BRANCH-1	(Seat No - 40)

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1 0 9	29694 /2022	04.05. 2022	WP (C) - 10931 /2012	R.K.MOHA PATRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-29		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 6)
1 1 0	29695 /2022	04.05. 2022	WP (C) - 9611/ 2017	S.BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-29			(S ea t No - 10 6)
1 1 1	29696 /2022	04.05. 2022	CMP- 325/2 022	BALARAM SINGH	C.O .	COUR T NO. 22	Order Dtd. 2022-05-06		WRIT BRAN CH-2	(S ea t No - 8)
1 1 2	29697 /2022	04.05. 2022	CMP- 327/2 022	DILLIP SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2022-05-02			(S ea t No - 8)
1 1 3	29698 /2022	04.05. 2022	CMP- 331/2 022	P. K. JENA	C.O .	COUR T NO. 22	Order Dtd. 2022-05-02			(S ea t No - 8)
1 1 4	29699 /2022	04.05. 2022	WP (C) - 8195/ 2017	K.SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-04-29			(S ea t No - 8)
1 1 5	29700 /2022	04.05. 2022	CMP- 332/2 022	P. N. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-05-02			(S ea t No - 8)
1 1 6	29701 /2022	04.05. 2022	CMP- 333/2 022	D. R. BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-05-02		WRIT BRAN CH-2	(S ea t No - 8)

117	29702/2022	04.05.2022	CMP-340/2022	P. K. JENA	C.O.	COURT NO. 22	Order Dtd. 2022-05-02			(Seat No - 8)
118	29703/2022	04.05.2022	WP (C) - 8195/2017	P.K.DUTTA	C.O.	COURT NO. 22	Order Dtd. 2022-04-29			(Seat No - 8)
119	29704/2022	04.05.2022	CMP-341/2022	P. K. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-05-02			(Seat No - 8)
120	29705/2022	04.05.2022	WP (C) - 10830/2022	G.SUNDAR A	C.O.	COURT NO. 22	Order Dtd. 2022-05-02			(Seat No - 8)
121	29706/2022	04.05.2022	ABLAP L-16204/2021	S.S.PATNAIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-02			(Seat No - 8)
122	29707/2022	04.05.2022	MACA-485/2017	B R SENPATI	GENERAL		Judgement Dtd. 2022-03-12Appealmemo,			(Seat No - 8)
123	29708/2022	04.05.2022	WP (C) - 180/2021	B NAYAK	GENERAL		Order Dtd. 2021-02-02			(Seat No - 8)
124	29709/2022	04.05.2022	WP (C) - 7223/2022	CHHABI RANA	C.O.	COURT NO. 24	Order Dtd. 2022-05-02			(Seat No - 8)
125	29710/2022	04.05.2022	WP (C) - 6711/2022	N. MOHARANA	C.O.	COURT NO. 24	Order Dtd. 2022-05-02			(Seat No - 8)

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1 2 6	29711 /2022	04.05. 2022	WP (C) - 9457/ 2022	GYANA RANJAN PATRA	C.O .	COUR T NO. 24	Order Dtd. 2022-05-02			(S ea t No - 8)
1 2 7	29712 /2022	04.05. 2022	WP (C) - 9543/ 2022	H.N.MOHA PATRA	C.O .	COUR T NO. 24	Order Dtd. 2022-05-02			(S ea t No - 8)
1 2 8	29713 /2022	04.05. 2022	WP (C) - 35306 /2020	MADHUSUD AN MALLICK	C.O .	COUR T NO. 24	Order Dtd. 2022-05-02		WRIT BRAN CH-3	(S ea t No - 13)
1 2 9	29714 /2022	04.05. 2022	WP (C) - 14224 /2016	MADHABAN ANDA MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-29			(S ea t No - 13)
1 3 0	29715 /2022	04.05. 2022	WP (C) - 14224 /2016	P. C. DAS	C.O .	COUR T NO. 24	Order Dtd. 2022-04-29			(S ea t No - 13)
1 3 1	29716 /2022	04.05. 2022	WP (C) - 14224 /2016	R. K. BARIK	C.O .	COUR T NO. 24	Order Dtd. 2022-04-29			(S ea t No - 13)
1 3 2	29717 /2022	04.05. 2022	WP (C) - 12191 /2018	H.K.PAND A	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 13)
1 3 3	29718 /2022	04.05. 2022	WP (C) - 18898 /2012	G. JAYASING H	C.O .	COUR T NO. 5	Order Dtd. 2022-04-29			(S ea t No -)

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1 3 4	29719 /2022	04.05. 2022	WP (C) - 13700 /2012	A. K. JENA	C.O .	COUR T NO. 5	Order Dtd. 2022-04-29			(S ea t No - 13)
1 3 5	29720 /2022	04.05. 2022	WP (C) - 13700 /2012	NARENDRA KUMAR NAYAK	C.O .	COUR T NO. 5	Order Dtd. 2022-04-29			(S ea t No - 13)
1 3 6	29721 /2022	04.05. 2022	WP (C) - 11026 /2016	A.K.JENA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-29			(S ea t No - 13)
1 3 7	29722 /2022	04.05. 2022	WP (C) - 7700/ 2018	P. R. SWAIN	C.O .	DR (J)	Order Dtd. 2022-04-29			(S ea t No - 13)
1 3 8	29723 /2022	04.05. 2022	WP (C) - 7700/ 2018	B. BEHERA	C.O .	DR (J)	Order Dtd. 2022-04-29			(S ea t No - 13)
1 3 9	29724 /2022	04.05. 2022	WP (C) - 10613 /2022	SUBAS CHANDRA DAS	C.O .	COUR T NO. 24	Order Dtd. 2022-05-02			(S ea t No - 13)
1 4 0	29725 /2022	04.05. 2022	WP (C) - 7447/ 2016	S.K SAHU	C.O .	COUR T NO. 24	Order Dtd. 2022-04-29			(S ea t No - 13)
1 4	29726 /2022	04.05. 2022	ITA- 53/20	TAPAN KU.NAYAK	C.O .	CHIE F	Order Dtd. 2022-04-26			(S ea

1			17			JUSTICE'S COURT			t No - 13)
142	29727/2022	04.05.2022	WP (C) - 20273/2011	M/S.MANASRANJAN BADAJENA	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-05-02		(Seat No - 13)
143	29728/2022	04.05.2022	WP (C) - 180/2021	B NAYAK	GENERAL		Order Dtd. 2021-02-02		(Seat No - 13)
144	29729/2022	04.05.2022	WP (C) - 20448/2015	A.K.JENA	C.O .	COURT NO. 22	Order Dtd. 2022-04-29		(Seat No - 13)
145	29730/2022	04.05.2022	RSA-427/2011	S S BISWAL	GENERAL			CS NO 212/2 JUDGEMENT 11/7/05 RFA 36/5 , JUDGEMENT 28/9/10 CS NO. 212/02 EXT 4, EXT 5 EXT F AND EXT	(Seat No - 13)

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146	29731/2022	04.05.2022	WP (C) - 10619/2022	SUBAS CHANDRA DAS	C.O .		Order Dtd. 2022-05-02			(Seat No - 13)
147	29732/2022	04.05.2022	WP (C) - 10618/2022	SUBAS CHANDRA DAS	C.O .		Order Dtd. 2022-05-02			(Seat No - 13)
148	29733/2022	04.05.2022	WP (C) - 9087/2022	R. K. DEHURY	GENERAL		Order Dtd. 2022-04-26			(Seat No - 13)
149	29734/2022	04.05.2022	WP (C) - 10616/2022	SUBAS CHANDRA DAS	C.O .		Order Dtd. 2022-05-02			(Seat No - 13)
150	29735/2022	04.05.2022	WP (C) - 7458/2019	ANIL SAHOO	C.O .	COURT NO. 1	Order Dtd. 2022-05-02			(Seat No - 13)
151	29736/2022	04.05.2022	WP (C) - 3692/2022	RAMESH KUMAR SAHU	C.O .	COURT NO. 24	Order Dtd. 2022-05-02			(Seat No - 13)
152	29737/2022	04.05.2022	WP (C) - 9465/2022	S. C. DAS	C.O .	COURT NO. 24	Order Dtd. 2022-05-02			(Seat No - 13)
153	29738/2022	04.05.2022	WP (C) - 9779/	M. R. BARIK	C.O .	COURT NO.	Order Dtd. 2022-05-02		WRIT BRANCH-8	(Seat

			2022			24			No - 43)
1 5 4	29739 /2022	04.05. 2022	WP (C) - 9228/ 2022	P.K. LENKA	C.O .	COUR T NO. 24	Order Dtd. 2022-05-02		(S ea t No - 43)
1 5 5	29740 /2022	04.05. 2022	WP (C) - 9228/ 2022	P.K. LENKA	C.O .	COUR T NO. 24	Order Dtd. 2022-05-02		(S ea t No - 43)
1 5 6	29741 /2022	04.05. 2022	WP (C) - 23976 /2015	K. C. PANDA	C.O .	COUR T NO. 24	Order Dtd. 2022-05-02		(S ea t No - 43)
1 5 7	29742 /2022	04.05. 2022	WP (C) - 9225/ 2022	P.K. LENKA	C.O .	COUR T NO. 24	Order Dtd. 2022-05-02		(S ea t No - 43)
1 5 8	29743 /2022	04.05. 2022	WP (C) - 9225/ 2022	P.K. LENKA	C.O .	COUR T NO. 24	Order Dtd. 2022-05-02		(S ea t No - 43)
1 5 9	29744 /2022	04.05. 2022	WP (C) - 10843 /2022	P.K. PATRI	C.O .	COUR T NO. 24	Order Dtd. 2022-05-02		(S ea t No - 43)
1 6 0	29745 /2022	04.05. 2022	WP (C) - 23222 /2013	A. K. JENA	C.O .	COUR T NO. 24	Order Dtd. 2022-05-02		(S ea t No - 43)

161	29746/2022	04.05.2022	WP (C) - 10844/2022	P.K. PATRI	C.O .	COURT NO. 24	Order Dtd. 2022-05-02			(Seat No - 43)
162	29747/2022	04.05.2022	CONTC - 2009/2022	M. R. BARIK	C.O .	COURT NO. 22	Order Dtd. 2022-05-02			(Seat No - 43)
163	29748/2022	04.05.2022	BLAPL - 10601/2021	B.R. MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2022-05-02		CRIMINAL MISC -1	(Seat No - 2)
164	29749/2022	04.05.2022	BLAPL - 3063/2022	R. K. MALLICK	C.O .	COURT NO. 6	Order Dtd. 2022-05-02		CRIMINAL MISC -2	(Seat No - 9)
165	29750/2022	04.05.2022	WP (C) - 3096/2022	MANAS PATI	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-04-29			(Seat No - 9)
166	29751/2022	04.05.2022	WP (C) - 10958/2022	DEBENDRA PRADHAN	C.O .	COURT NO. 6	Order Dtd. 2022-05-02		WRIT BRANCH-7	(Seat No - 18)
167	29752/2022	04.05.2022	WP (C) - 9405/2022	S. K. MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2022-05-02			(Seat No - 18)
168	29753/2022	04.05.2022	TRPCR L- 68/2021	ABINASH SUNDARAY	C.O .	COURT NO. 6	Order Dtd. 2022-04-26			(Seat No - 18)

169	29754/2022	04.05.2022	TRP (C) - 169/2020	ABINASH SUNDARAY	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(Seat No - 18)
170	29755/2022	04.05.2022	CRLMC - 278/2022	DIGAMBAR SETHI	C.O.	COURT NO. 23	Order Dtd. 2022-04-27			(Seat No - 18)
171	29756/2022	04.05.2022	CRLMC - 962/2022	K. K. NATH	C.O.	COURT NO. 23	Order Dtd. 2022-04-22			(Seat No - 18)
172	29757/2022	04.05.2022	CRLMC - 872/2022	L. ACHARI	C.O.	COURT NO. 23	Order Dtd. 2022-05-02			(Seat No - 18)
173	29758/2022	04.05.2022	CRLMC - 894/2022	P. K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2022-05-02			(Seat No - 18)
174	29759/2022	04.05.2022	CRLMC - 1109/2022	R. K. MAHABHOI	C.O.	COURT NO. 23	Order Dtd. 2022-05-02			(Seat No - 18)
175	29760/2022	04.05.2022	CRLMC - 1035/2022	R. K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2022-05-02			(Seat No - 18)
176	29761/2022	04.05.2022	CRLMC - 125/2022	R. DAS	C.O.	COURT NO. 23	Order Dtd. 2022-07-25		CRIMINAL MISC -2	(Seat No - 18)

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1 7 7	29762 /2022	04.05. 2022	BLAPL - 1823/ 2022	A. K. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2022-05-02			(S ea t No - 17)
1 7 8	29763 /2022	04.05. 2022	BLAPL - 10551 /2021	P. K. ROUT	C.O .	COUR T NO. 23	Order Dtd. 2022-05-02			(S ea t No - 17)
1 7 9	29764 /2022	04.05. 2022	WPC (O AC) - 1688/ 2005	B. C. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-27			(S ea t No - 17)
1 8 0	29765 /2022	04.05. 2022	WPC (O APC) - 99/20 15	G. C. SWAIN	C.O .	COUR T NO. 15	Order Dtd. 2022-04-27			(S ea t No - 17)
1 8 1	29766 /2022	04.05. 2022	WPC (O A) - 20/20 15	M. R. ROUTRAY	C.O .	COUR T NO. 15	Order Dtd. 2022-04-29			(S ea t No - 17)
1 8 2	29767 /2022	04.05. 2022	WPC (O APC) - 98/20 15	BIKRAM BEHERA	C.O .	COUR T NO. 15	Order Dtd. 2022-04-27			(S ea t No - 17)
1 8 3	29768 /2022	04.05. 2022	WPC (O AC) - 536/2 015	SAROJ KUMAR PARIDA	C.O .	COUR T NO. 15	Order Dtd. 2022-04-29			(S ea t No - 17)
1	29769	04.05.	WPC (O	M/S J.K	C.O	COUR	Order Dtd. 2022-04-27			(S

84	/2022	2022	AC) - 1418/2018	MISHRA 2	.	T NO. 15				eat No - 17)
185	29770/2022	04.05.2022	MACA-521/2016	AJAY KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-04-29			(Seat No - 17)
186	29771/2022	04.05.2022	MACA-521/2016	B. N. MAHALI	C.O.	COURT NO. 1	Order Dtd. 2022-04-29			(Seat No - 17)
187	29772/2022	04.05.2022	MACA-734/2017	B. N. MAHALI	C.O.	COURT NO. 1	Order Dtd. 2022-04-29			(Seat No - 17)
188	29773/2022	04.05.2022	MACA-734/2017	K.C.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-04-29			(Seat No - 17)
189	29774/2022	04.05.2022	MACA-505/2015	S. K. SINGH	C.O.	COURT NO. 15	Order Dtd. 2022-04-29			(Seat No - 17)
190	29775/2022	04.05.2022	MACA-505/2015	P.K. LENKA	C.O.	COURT NO. 15	Order Dtd. 2022-04-29			(Seat No - 17)
191	29776/2022	04.05.2022	MACA-143/2016	PRAKASH KUMAR JENA	C.O.	COURT NO. 1	Order Dtd. 2022-04-27			(Seat No -

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1 9 2	29777 /2022	04.05. 2022	MACA- 143/2 016	DAITARI PRADHAN	C.O .	COUR T NO. 1	Order Dtd. 2022-04-27			(S ea t No - 17)
1 9 3	29778 /2022	04.05. 2022	WP (C) - 8666/ 2022	BALARAM SINGH	C.O .	COUR T NO. 9	Order Dtd. 2022-04-29		WRIT BRAN CH-4	(S ea t No - 27)
1 9 4	29779 /2022	04.05. 2022	WP (C) - 6262/ 2020	R. R. DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-05-02		WRIT BRAN CH-5	(S ea t No - 20)
1 9 5	29780 /2022	04.05. 2022	ABLAP L- 10277 /2020	S. R. K. RANA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-18			(S ea t No - 20)
1 9 6	29781 /2022	04.05. 2022	WP (C) - 39436 /2021	MADAN DAS	C.O .	COUR T NO. 17	Order Dtd. 2022-04-29			(S ea t No - 20)
1 9 7	29782 /2022	04.05. 2022	WPC (O AC) - 1067/ 2018	R K BISWAL	GEN ERA L		Order Dtd. 2022-04-07			(S ea t No - 20)
1 9 8	29783 /2022	04.05. 2022	CRLA- 367/2 015	S. CHOUDHUR Y	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-02		CRIM INAL APPE AL	(S ea t No - 5))
1 9 9	29784 /2022	04.05. 2022	ABLAP L- 1392/	J P KAR	GEN ERA L		Order Dtd. 2022-04-20			(S ea t)

			2022							No - 5)
200	29785 /2022	04.05. 2022	CRLMC - 705/2022	J P KAR	GEN ERAL		Order Dtd. 2022-03-22Petition,			(S eat No - 5)
201	29786 /2022	04.05. 2022	WP (C) - 9885/2014	L MOHANTY	GEN ERAL		Order Dtd. 2018-07-24Petition,Annexure,C ounter,Affidavit,	WRIT BRAN CH-8		(S eat No - 29)
202	29787 /2022	04.05. 2022	WP (C) - 5568/2011	S K BISWAL	GEN ERAL		Order Dtd. 2022-04-12			(S eat No - 29)
203	29788 /2022	04.05. 2022	WP (C) - 18013 /2020	A K PANDA	GEN ERAL		Order Dtd. 2021-01-25			(S eat No - 29)
204	29789 /2022	04.05. 2022	WP (C) - 12023 /2015	M R SAHOO	GEN ERAL		Order Dtd. 2019-05-16	WRIT BRAN CH-3		(S eat No - 11)
205	29790 /2022	04.05. 2022	WP (C) - 3597/2022	D.K.MALL ICK	C.O .	COUR T NO. 3	Order Dtd. 2022-04-27	WRIT BRAN CH (DIV ISIO N BENC H)		(S eat No - 11 1)
206	29791 /2022	04.05. 2022	WP (C) - 24520 /2019	D.K.MALL ICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-27	WRIT BRAN CH (DIV ISIO N BENC H)		(S eat No - 11 5)

207	29792/2022	04.05.2022	BLAPL - 3032/2017	N DAS	GENERAL		Order Dtd. 2017-07-21		CRIMINAL MISC -3	(Seat No - 4)
208	29793/2022	04.05.2022	CRLA-186/2022	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-29		CRIMINAL APPEAL	(Seat No - 3)
209	29794/2022	04.05.2022	BLAPL - 4370/2016	N DAS	GENERAL		Order Dtd. 2019-04-16		CRIMINAL MISC -3	(Seat No - 12)
210	29795/2022	04.05.2022	BLAPL - 7766/2021	A.K.MOHNTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-20			(Seat No - 12)
211	29796/2022	04.05.2022	BLAPL - 6381/2016	N DAS	GENERAL		Order Dtd. 2017-02-23		CRIMINAL MISC -3	(Seat No - 9)
212	29797/2022	04.05.2022	BLAPL - 7032/2021	J.R.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-04-29			(Seat No - 9)
213	29798/2022	04.05.2022	WP (C) - 22471/2012	N DAS	GENERAL		Order Dtd. 2021-06-22			(Seat No - 9)
214	29799/2022	04.05.2022	BLAPL - 9232/2021	BIDYADHAR RANJIT	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Seat No - 9)
215	29800/2022	04.05.2022	WA-195/2022	C R NAYAK	GENERAL		Order Dtd. 2022-04-26			(Seat No - 9)

										No - 9)
216	29801/2022	04.05.2022	BLAPL - 9232/2021	SVENDU BARIK	C.O .	COURT NO. 11	Order Dtd. 2022-04-27			(Seat No - 9)
217	29802/2022	04.05.2022	WP (C) - 17557/2017	K PATRA	GENERAL		Order Dtd. 2017-09-07		WRIT BRANCH-9	(Seat No - 50)
218	29803/2022	04.05.2022	CRLREV - 40/2018	P.S.DAS	C.O .	COURT NO. 1	Order Dtd. 2022-04-29			(Seat No - 50)
219	29804/2022	04.05.2022	TRP (C) - 281/2019	B K PANDA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-04-26			(Seat No - 50)
220	29805/2022	04.05.2022	WP (C) - 9475/2022	S.S.BISWAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-02			(Seat No - 50)
221	29806/2022	04.05.2022	CONTC - 5763/2021	T.BAG	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Seat No - 50)
222	29807/2022	04.05.2022	WPC (OAC) - 2017/2017	T.SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-02			(Seat No - 50)
222	29808/2022	04.05.2022	WP (C) -	M K PANI	GENERAL		Order Dtd. 2018-12-20		WRIT BRANCH	(Seat

3			13120 /2018		L				CH (DIV ISIO N BENC H)	t No - 10 7)
2 2 4	29809 /2022	04.05. 2022	CONTC - 2538/ 2022	AJAYA KU PANDA	C.O .		Order Dtd. 2022-04-29			(S ea t No - 10 7)
2 2 5	29810 /2022	04.05. 2022	OJC- 5117/ 1990	A K DAS	GEN ERA L		Order Dtd. 2006-04- 18Judgement Dtd. 2006-04- 18,Petition,Counter,A ffidavit,Final Order,		WRIT BRAN CH-6	(S ea t No - 24)
2 2 6	29811 /2022	04.05. 2022	CMP- 720/2 021	M NAYAK	GEN ERA L		Order Dtd. 2022-04-21			(S ea t No - 24)
2 2 7	29812 /2022	04.05. 2022	WP (C) - 9082/ 2012	M JATI	GEN ERA L		Order Dtd. 2022-04-06			(S ea t No - 24)
2 2 8	29813 /2022	04.05. 2022	CONTC - 2537/ 2022	AJAYA KU PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 24)
2 2 9	29814 /2022	04.05. 2022	WP (C) - 9174/ 2022	T.K.MAND AL	GEN ERA L		Order Dtd. 2022-04-27			(S ea t No - 24)
2 3 0	29815 /2022	04.05. 2022	WP (C) - 2652/ 2018	S L PATNAIK	GEN ERA L		Order Dtd. 2022-04-22			(S ea t No -)

										24)
231	29816/2022	04.05.2022	CONTC - 2928/2022	P.K. DASH	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Seat No - 24)
232	29817/2022	04.05.2022	CONTC - 7138/2021	S.K.NAYAK	C.O .	COURT NO. 25	Order Dtd. 2022-04-29			(Seat No - 24)
233	29818/2022	04.05.2022	BLAPL - 10464/2014	S NAYAK	GENERAL		Order Dtd. 2014-06-24		CRIMINAL MISC -1	(Seat No - 7)
234	29819/2022	04.05.2022	CONTC - 2789/2022	TK DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-04-29			(Seat No - 7)
235	29820/2022	04.05.2022	WP(C) - 9651/2016	G C BARIK	GENERAL		Entire Order		WRIT BRANCH-5	(Seat No - 23)
236	29821/2022	04.05.2022	CONTC - 1127/2022	DR.BIJOY KUMAR NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-04-29		CONT EMPT	(Seat No - 1)
237	29822/2022	04.05.2022	CRLMP - 496/2022	A.K. MISHRA	C.O .	COURT NO. 17	Order Dtd. 2022-05-02			(Seat No - 1)
238	29823/2022	04.05.2022	WP(C) - 454/2010	G C BARIK	GENERAL		Order Dtd. 2011-06-23 Petition, Annexure, Misc. case,		WRIT BRANCH-8	(Seat No - 42)

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239	29824 /2022	04.05. 2022	CRLMP - 681/2 022	BYOMAKES H TRIPATHY	C.O .	COUR T NO. 17	Order Dtd. 2022-05-02			(S ea t No - 42)
240	29825 /2022	04.05. 2022	CONTC - 2173/ 2022	BIPIN BIHARI MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 42)
241	29826 /2022	04.05. 2022	ABLAP L- 2891/ 2022	S. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-02			(S ea t No - 42)
242	29827 /2022	04.05. 2022	ABLAP L- 10229 /2020	S. ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-05-02			(S ea t No - 42)
243	29828 /2022	04.05. 2022	CONTC - 2826/ 2022	B.K. MAHARANA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 42)
244	29829 /2022	04.05. 2022	BLAPL - 3121/ 2022	B SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02			(S ea t No - 42)
245	29830 /2022	04.05. 2022	BLAPL - 3055/ 2022	S.S.PATT ANAIK	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02			(S ea t No - 42)
246	29831 /2022	04.05. 2022	CONTC - 2825/ 2022	B.K. MAHARANA	C.O .	COUR T NO.	Order Dtd. 2022-04-29			(S ea t

			2022			2 OLD			No - 42)
2 4 7	29832 /2022	04.05. 2022	BLAPL - 3070/ 2022	B SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02		(S ea t No - 42)
2 4 8	29833 /2022	04.05. 2022	WP (C) - 9363/ 2022	K.K. NATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02		(S ea t No - 42)
2 4 9	29834 /2022	04.05. 2022	WP (C) - 8914/ 2022	R K SAHU	GEN ERA L		Order Dtd. 2022-04-29		(S ea t No - 42)
2 5 0	29835 /2022	04.05. 2022	BLAPL - 3036/ 2022	R C JENA	GEN ERA L		Order Dtd. 2022-04-27		(S ea t No - 42)
2 5 1	29836 /2022	04.05. 2022	WP (C) - 2933/ 2007	K K NATH	GEN ERA L		Order Dtd. 2022-04-06		(S ea t No - 42)
2 5 2	29837 /2022	04.05. 2022	WP (C) - 9692/ 2022	N.JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02		(S ea t No - 42)
2 5 3	29838 /2022	04.05. 2022	WP (C) - 37547 /2021	P K HAZARY	GEN ERA L		Order Dtd. 2021-12- 02Petition,		(S ea t No - 42)

254	29839/2022	04.05.2022	WP (C) - 517/2012	K K NATH	GENERAL		Order Dtd. 2012-01-10		WRIT BRANCH-3	(Seat No - 13)
255	29840/2022	04.05.2022	WP (C) - 17732/2010	R SAHOO	GENERAL		Order Dtd. 2022-04-04			(Seat No - 13)
256	29841/2022	04.05.2022	WP (C) - 8361/2022	L.D.SAHO O-A	GENERAL		Order Dtd. 2022-04-25			(Seat No - 13)
257	29842/2022	04.05.2022	BLAPL - 3105/2022	A P SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-05-02			(Seat No - 13)
258	29843/2022	04.05.2022	BLAPL - 3083/2022	N SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-05-02			(Seat No - 13)
259	29844/2022	04.05.2022	CRLMP - 472/2022	S.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-05-02			(Seat No - 13)
260	29845/2022	04.05.2022	CRLMP - 472/2022	S. SAHU	C.O.	COURT NO. 17	Order Dtd. 2022-05-02			(Seat No - 13)
261	29846/2022	04.05.2022	BLAPL - 3074/2022	M.N. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-05-02			(Seat No - 13)

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2 6 2	29847 /2022	04.05. 2022	CONTC - 2936/ 2022	L. D. SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 13)
2 6 3	29848 /2022	04.05. 2022	BLAPL - 3106/ 2022	H.N.MOHA PATRA	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02			(S ea t No - 13)
2 6 4	29849 /2022	04.05. 2022	CONTC - 2909/ 2022	R.C. MALICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 13)
2 6 5	29850 /2022	04.05. 2022	CONTC - 1979/ 2022	S.K. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 13)
2 6 6	29851 /2022	04.05. 2022	BLAPL - 3103/ 2022	G C JENA	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02			(S ea t No - 13)
2 6 7	29852 /2022	04.05. 2022	CONTC - 1205/ 2022	L. ACHARI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 13)
2 6 8	29853 /2022	04.05. 2022	BLAPL - 3081/ 2022	A.K.MOHA NTY	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02			(S ea t No - 13)
2	29854	04.05.	BLAPL	P.K.BEHE	C.O	COUR	Order Dtd. 2022-05-02			(S

69	/2022	2022	- 3091/ 2022	RA	.	T NO. 11				ea t No - 13)
270	29855 /2022	04.05. 2022	CONTC - 2833/ 2022	S. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 13)
271	29856 /2022	04.05. 2022	CONTC - 2810/ 2022	BIDYADHA R MANSINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 13)
272	29857 /2022	04.05. 2022	BLAPL - 3099/ 2022	M MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02			(S ea t No - 13)
273	29858 /2022	04.05. 2022	CONTC - 2809/ 2022	M/S.BIDY ADHAR MANSINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 13)
274	29859 /2022	04.05. 2022	WP (C) - 10348 /2022	B.N. SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29		WRIT BRAN CH-1	(S ea t No - 3)
275	29860 /2022	04.05. 2022	BLAPL - 3094/ 2022	R.K. MALICK	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02			(S ea t No - 3)
276	29861 /2022	04.05. 2022	WP (C) - 9857/ 2022	J. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-04-29		WRIT BRAN CH (DIV ISIO N BENC	(S ea t No - 10 6)

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277	29862/2022	04.05.2022	BLAPL - 3119/2022	R R NAYAK	C.O .	COURT NO. 11	Order Dtd. 2022-05-02			(Seat No - 106)
278	29863/2022	04.05.2022	BLAPL - 3112/2022	P K BARIK	C.O .	COURT NO. 11	Order Dtd. 2022-05-02			(Seat No - 106)
279	29864/2022	04.05.2022	BLAPL - 3065/2022	MAHES DAS	C.O .	COURT NO. 11	Order Dtd. 2022-05-02			(Seat No - 106)
280	29865/2022	04.05.2022	BLAPL - 3068/2022	N.SAHOO	C.O .	COURT NO. 11	Order Dtd. 2022-05-02			(Seat No - 106)
281	29866/2022	04.05.2022	CONTC - 12/2021	K. DANG	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-04-29		CONT EMPT	(Seat No - 1)
282	29867/2022	04.05.2022	BLAPL - 3095/2022	M R SAHOO	C.O .	COURT NO. 11	Order Dtd. 2022-05-02			(Seat No - 1)
283	29868/2022	04.05.2022	BLAPL - 3108/2022	RAHUL SETHI	C.O .	COURT NO. 11	Order Dtd. 2022-05-02			(Seat No - 1)
284	29869/2022	04.05.2022	WP (C) - 9336/2022	PRATIK DASH	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-02		WRIT BRANCH-4	(Seat No - 38)

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285	29870 /2022	04.05. 2022	WP (C) - 8116/ 2022	B.G. DAS	C.O. .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02		WRIT BRAN CH-7	(S ea t No - 44)
286	29871 /2022	04.05. 2022	WP (C) - 8304/ 2022	G.JAYASI NGH	C.O. .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02		WRIT BRAN CH-1	(S ea t No - 31)
287	29872 /2022	04.05. 2022	CRLMP - 684/2 022	A K NAYAK	C.O. .	COUR T NO. 17	Order Dtd. 2022-04-29			(S ea t No - 31)
288	29873 /2022	04.05. 2022	WP (C) - 9341/ 2022	PRATIK DASH	C.O. .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02		WRIT BRAN CH-4	(S ea t No - 38)
289	29874 /2022	04.05. 2022	CRLMP - 713/2 022	K S DAS	C.O. .	COUR T NO. 17	Order Dtd. 2022-05-02			(S ea t No - 38)
290	29875 /2022	04.05. 2022	CRLMP - 714/2 022	P.K.SAHO O	C.O. .	COUR T NO. 17	Order Dtd. 2022-05-02			(S ea t No - 38)
291	29876 /2022	04.05. 2022	BLAPL - 3101/ 2022	SESHADEV BISWAL	GEN ERA L		Order Dtd. 2022-05-02			(S ea t No - 38)
292	29877 /2022	04.05. 2022	CRLA- 763/2 021	H.K.PATR A	C.O. .	COUR T NO.	Order Dtd. 2022-05-02		CRIM INAL APPE	(S ea t

						9 OLD			AL	No - 1)
2 9 3	29878 /2022	04.05. 2022	CRLMC - 238/2 021	M.K. MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2022-05-02		CRIMI NAL MISC -2	(S ea t No - 11)
2 9 4	29879 /2022	04.05. 2022	BLAPL - 3096/ 2022	B.BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02			(S ea t No - 11)
2 9 5	29880 /2022	04.05. 2022	CRLA- 347/2 017	D.SWAIN	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02		CRIM INAL APPE AL	(S ea t No - 2)
2 9 6	29881 /2022	04.05. 2022	BLAPL - 1469/ 2022	M K SAHU	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02			(S ea t No - 2)
2 9 7	29882 /2022	04.05. 2022	BLAPL - 3056/ 2022	S.P. SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02			(S ea t No - 2)
2 9 8	29883 /2022	04.05. 2022	BLAPL - 890/2 022	T R DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02		CRIM INAL MISC -3	(S ea t No - 4)
2 9 9	29884 /2022	04.05. 2022	CRLA- 20/20 16	A.K.MISH RA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-02		CRIM INAL APPE AL	(S ea t No - 4)
3 0 0	29885 /2022	04.05. 2022	BLAPL - 3093/ 2022	J R NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02			(S ea t No - 4)

301	29886/2022	04.05.2022	OS-3/1992	A K RAS	GENERAL		Order Dtd. 2006-04-18Petition,Counter,Affidavit,Final Order,			(Seat No - 4)
302	29887/2022	04.05.2022	BLAPL - 3120/2022	S.DASH	C.O.	COURT NO. 11	Order Dtd. 2022-05-02			(Seat No - 4)
303	29888/2022	04.05.2022	BLAPL - 3076/2022	S.K. MOHANTI	C.O.	COURT NO. 11	Order Dtd. 2022-05-02			(Seat No - 4)
304	29889/2022	04.05.2022	BLAPL - 3066/2022	M.D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-05-02			(Seat No - 4)
305	29890/2022	04.05.2022	WP (C) - 9822/2022	P.C. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-05-02			(Seat No - 4)
306	29891/2022	04.05.2022	WP (C) - 41773/2021	S JENA	C.O.	COURT NO. 1	Order Dtd. 2022-05-02			(Seat No - 4)
307	29892/2022	04.05.2022	WP (C) - 41773/2021	A K JENA	C.O.	COURT NO. 1	Order Dtd. 2022-05-02			(Seat No - 4)
308	29893/2022	04.05.2022	CRLA-265/2014	M/S SRINIBAS PARIJA, D .C. ROUT, M. JENA, MR. DEVASISH PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-02		CRIMINAL APPEAL	(Seat No - 1)
309	29894/2022	04.05.2022	WP (C) -	P K JENA	C.O.	COURT	Order Dtd. 2022-05-02			(Seat

9			7876/ 2022			NO. 1			t No - 1)
3 1 0	29895 /2022	04.05. 2022	WP (C) - 10082 /2022	J P KAR	C.O .	COUR T NO. 1	Order Dtd. 2022-05-02		(S ea t No - 1)
3 1 1	29896 /2022	04.05. 2022	WPC (O AC) - 3051/ 2018	SB UDGATA	C.O .	COUR T NO. 11	Order Dtd. 2022-04-29		(S ea t No - 1)
3 1 2	29897 /2022	04.05. 2022	CRLA- 396/2 018	S.SAMAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-02	CRIM INAL APPE AL	(S ea t No - 5)
3 1 3	29898 /2022	04.05. 2022	BLAPL - 1862/ 2022	P K BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02	CRIM INAL MISC -3	(S ea t No - 14)
3 1 4	29899 /2022	04.05. 2022	WP (C) - 10299 /2022	L BHOI	C.O .	COUR T NO. 17	Order Dtd. 2022-05-02		(S ea t No - 14)
3 1 5	29900 /2022	04.05. 2022	BLAPL - 9145/ 2021	G.SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-29		(S ea t No - 14)
3 1 6	29901 /2022	04.05. 2022	BLAPL - 3102/ 2022	P.K.MOHA NTY	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02		(S ea t No - 14)
3 1 7	29902 /2022	04.05. 2022	WP (C) - 10300	P MOHAPTRA	C.O .	COUR T NO.	Order Dtd. 2022-05-02		(S ea t

			/2022			17				No - 14)
3 1 8	29903 /2022	04.05. 2022	WP (C) - 10885 /2022	C.R. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-04-29		WRIT BRAN CH-6	(S ea t No - 35)
3 1 9	29904 /2022	04.05. 2022	WPC (O AC) - 3050/ 2018	SB UDGATA	C.O .	COUR T NO. 11	Order Dtd. 2022-04-29			(S ea t No - 35)
3 2 0	29906 /2022	04.05. 2022	WP (C) - 8301/ 2022	G.JAYASI NGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02		WRIT BRAN CH-1	(S ea t No - 31)
3 2 1	29907 /2022	04.05. 2022	BLAPL - 3104/ 2022	H.N.MOHA PATRA	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02			(S ea t No - 31)
3 2 2	29908 /2022	04.05. 2022	WP (C) - 7421/ 2018	R C ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-05-20		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 6)
3 2 3	29909 /2022	04.05. 2022	CRLA- 259/2 022	B. SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-02			(S ea t No - 11 6)
3 2 4	29910 /2022	04.05. 2022	CMP- 1252/ 2019	B K PANDA	C.O .	COUR T NO. 22	Order Dtd. 2022-05-02			(S ea t No - 11

										6)
3 2 5	29911 /2022	04.05. 2022	CMP- 1252/ 2019	A K ROUT	C.O .	COUR T NO. 22	Order Dtd. 2022-05-02			(S ea t No - 11 6)
3 2 6	29912 /2022	04.05. 2022	CRLA- 695/2 021	P. MISHRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-02		CRIM INAL APPE AL	(S ea t No - 1)
3 2 7	29913 /2022	04.05. 2022	CMP- 338/2 022	D SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2022-05-02			(S ea t No - 1)
3 2 8	29914 /2022	04.05. 2022	CRLA- 430/2 021	H.K. PATRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-02		CRIM INAL APPE AL	(S ea t No - 1)
3 2 9	29915 /2022	04.05. 2022	BLAPL - 3087/ 2022	P K ROUT	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02			(S ea t No - 1)
3 3 0	29916 /2022	04.05. 2022	CMP- 614/2 021	T K MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-05-02			(S ea t No - 1)
3 3 1	29917 /2022	04.05. 2022	CRLA- 682/2 017	P.K. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-02		CRIM INAL APPE AL	(S ea t No - 2)
3 3 2	29918 /2022	04.05. 2022	BLAPL - 2947/ 2022	A.K.MOHA NTY	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02			(S ea t No - 2)
3 3 3	29919 /2022	04.05. 2022	CMP- 614/2 021	A MOHANTY	C.O .	COUR T NO.	Order Dtd. 2022-05-02			(S ea t

						22			No - 2)
334	29920 /2022	04.05. 2022	WPC (O AC) - 4738/ 2015	TAPAN SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-27		(S eat No - 2)
335	29921 /2022	04.05. 2022	CRLA- 499/2 021	P.R. NAYAK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-02	CRIM INAL APPE AL	(S eat No - 1)
336	29922 /2022	04.05. 2022	BLAPL - 3127/ 2022	A.K.MOHA NTY	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02		(S eat No - 1)
337	29923 /2022	04.05. 2022	WP (C) - 10017 /2022	S C SATAPATH Y	C.O .	COUR T NO. 22	Order Dtd. 2022-05-02		(S eat No - 1)
338	29924 /2022	04.05. 2022	CRLA- 141/2 022	S. DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-02		(S eat No - 1)
339	29925 /2022	04.05. 2022	BLAPL - 3118/ 2022	A.K.MOHA NTY	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02		(S eat No - 1)
340	29926 /2022	04.05. 2022	WP (C) - 10759 /2022	A MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-05-02		(S eat No - 1)
341	29927 /2022	04.05. 2022	BLAPL - 2760/ 2022	B.P.TANG A	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02		(S eat No - 1)
344	29928 /2022	04.05. 2022	CMP- 330/2	P K PANI	C.O .	COUR T	Order Dtd. 2022-05-02	WRIT BRAN	(S ea

2			022			NO. 22			CH-2	t No - 8)
3 4 3	29929 /2022	04.05. 2022	WPC (O A) - 684/2 019	L. D. PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-26			(S ea t No - 8)
3 4 4	29930 /2022	04.05. 2022	BLAPL - 746/2 022	P.C. DAS	C.O .	COUR T NO. 23	Order Dtd. 2022-05-02			(S ea t No - 8)
3 4 5	29931 /2022	04.05. 2022	BLAPL - 2699/ 2022	D.K.JENA	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02			(S ea t No - 8)
3 4 6	29932 /2022	04.05. 2022	WP (C) - 9230/ 2022	N J MALICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02		WRIT BRAN CH-3	(S ea t No - 13)
3 4 7	29933 /2022	04.05. 2022	BLAPL - 3110/ 2022	S BUDGATA	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02			(S ea t No - 13)
3 4 8	29934 /2022	04.05. 2022	ARBA- 9/202 1	L.D. SAHU	C.O .	COUR T NO. 24	Order Dtd. 2022-04-20			(S ea t No - 13)
3 4 9	29935 /2022	04.05. 2022	BLAPL - 3128/ 2022	J.J.PRAD HAN	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02			(S ea t No - 13)
3 5 0	29936 /2022	04.05. 2022	WP (C) - 9461/ 2022	A K JATI	C.O .	COUR T NO.	Order Dtd. 2022-05-02			(S ea t

			2022			2 OLD				No - 13)
3 5 1	29937 /2022	04.05. 2022	WP (C) - 9422/ 2022	M D BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02			(S ea t No - 13)
3 5 2	29938 /2022	04.05. 2022	CRLA- 174/2 016	A.KALASH	C.O .	COUR T NO. 1	Order Dtd. 2022-05-02		CRIM INAL APPE AL	(S ea t No - 4)
3 5 3	29939 /2022	04.05. 2022	WP (C) - 9689/ 2022	B DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02		WRIT BRAN CH-7	(S ea t No - 48)
3 5 4	29940 /2022	04.05. 2022	BLAPL - 2722/ 2022	L.ACHARI	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02			(S ea t No - 48)
3 5 5	29941 /2022	04.05. 2022	BLAPL - 11481 /2021	J.KAMILA	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02			(S ea t No - 48)
3 5 6	29942 /2022	04.05. 2022	WP (C) - 8635/ 2022	C R NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02			(S ea t No - 48)
3 5 7	29943 /2022	04.05. 2022	RSA- 200/2 009	PRADIPTA KUMAR MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-04-25			(S ea t No - 48)
3	29944	04.05.	WP (C)	C R	C.O	COUR	Order Dtd. 2022-05-02			(S

58	/2022	2022	- 8641/2022	NAYAK	.	T NO. 25				eat No - 48)
359	29945/2022	04.05.2022	BLAPL - 10106/2021	S DAS	C.O.	COURT NO. 25	Order Dtd. 2022-05-02			(Seat No - 48)
360	29946/2022	04.05.2022	WP (C) - 8638/2022	C R NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-05-02			(Seat No - 48)
361	29947/2022	04.05.2022	WP (C) - 9807/2022	C R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-02			(Seat No - 48)
362	29948/2022	04.05.2022	CRLMA - 22/2022	A.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-29		CRIMINAL MISC -1	(Seat No - 2)
363	29949/2022	04.05.2022	WP (C) - 5804/2016	P.K. JENA	C.O.	COURT NO. 11	Order Dtd. 2022-05-02			(Seat No - 2)
364	29950/2022	04.05.2022	WP (C) - 9804/2022	C R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-02			(Seat No - 2)
365	29951/2022	04.05.2022	WP (C) - 8865/2022	N JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-02			(Seat No - 2)
366	29952/2022	04.05.2022	BLAPL -	H.K.BHOL	C.O.	COURT	Order Dtd. 2022-05-02			(Seat

6			2066/ 2022			NO. 11				t No - 2)
3 6 7	29953 /2022	04.05. 2022	WP (C) - 9354/ 2022	R.K.MAHA BHOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 2)
3 6 8	29954 /2022	04.05. 2022	BLAPL - 3123/ 2022	P.K. PANI	C.O .	COUR T NO. 11	Order Dtd. 2022-05-02			(S ea t No - 2)
3 6 9	29955 /2022	04.05. 2022	WP (C) - 5856/ 2018	S.K. RAUT	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-05-02			(S ea t No - 2)
3 7 0	29956 /2022	04.05. 2022	WP (C) - 10440 /2022	L D SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29		WRIT BRAN CH-2	(S ea t No - 6)
3 7 1	29957 /2022	04.05. 2022	WP (C) - 8057/ 2022	P K NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-27			(S ea t No - 6)
3 7 2	29958 /2022	04.05. 2022	WP (C) - 8381/ 2022	M R SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02			(S ea t No - 6)
3 7 3	29959 /2022	04.05. 2022	WP (C) - 9432/ 2022	B K ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-25			(S ea t No - 6)
3 7 4	29960 /2022	04.05. 2022	WP (C) - 24701 /2017	R.R.DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02			(S ea t No - 6)

375	29961/2022	04.05.2022	WP (C) - 13024/2017	P.K. MAHAPATRA	GENERAL		Order Dtd. 2022-03-31		WRIT BRANCH-2	(Seat No - 34)
376	29962/2022	04.05.2022	WP (C) - 7837/2022	M K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-02			(Seat No - 34)
377	29963/2022	04.05.2022	WP (C) - 10933/2022	M PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-02			(Seat No - 34)
378	29964/2022	04.05.2022	WP (C) - 4624/2012	PABITRA KUMAR DUTTA	C.O.	COURT NO. 9	Order Dtd. 2022-05-02			(Seat No - 34)
379	29965/2022	04.05.2022	WP (C) - 32735/2020	R K BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-02			(Seat No - 34)
380	29966/2022	04.05.2022	WP (C) - 31891/2021	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2022-05-12		WRIT BRANCH (DIVISION BENCH)	(Seat No - 115)
381	29967/2022	04.05.2022	WP (C) - 15611/2021	D. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-05-02			(Seat No - 115)
382	29968/2022	04.05.2022	WP (C) - 9950/	H SUNDARA	C.O.	COURT NO.	Order Dtd. 2022-05-02		WRIT BRANCH-3	(Seat No - 34)

			2022			2 OLD				No - 28)
3 8 3	29969 /2022	04.05. 2022	WP (C) - 2136/ 2016	R K MAHAPATR A	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02			(S ea t No - 28)
3 8 4	29970 /2022	04.05. 2022	WP (C) - 10542 /2022	D.BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29		WRIT BRAN CH-3	(S ea t No - 12)
3 8 5	29971 /2022	04.05. 2022	WP (C) - 10501 /2016	R K SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02			(S ea t No - 12)
3 8 6	29972 /2022	04.05. 2022	WP (C) - 17126 /2018	A.PATTAN AYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-05-02			(S ea t No - 12)
3 8 7	29973 /2022	04.05. 2022	WP (C) - 10539 /2022	D.BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29		WRIT BRAN CH-3	(S ea t No - 12)
3 8 8	29974 /2022	04.05. 2022	WP (C) - 15617 /2021	D BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-05-02			(S ea t No - 12)
3 8 9	29975 /2022	04.05. 2022	WP (C) - 8882/ 2022	L SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02			(S ea t No - 12)

390	29976 /2022	04.05. 2022	WP (C) - 15615 /2021	D BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-05-02			(S ea t No - 12)
391	29977 /2022	04.05. 2022	WP (C) - 15406 /2017	A.K. ROUT	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-05-02			(S ea t No - 12)
392	29978 /2022	04.05. 2022	CRLLP - 21/20 21	H.SUNDAR A	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-29		CRMI NAL MISC -2	(S ea t No - 10)
393	29979 /2022	04.05. 2022	WP (C) - 9027/ 2022	J C BARAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02			(S ea t No - 10)
394	29980 /2022	04.05. 2022	WP (C) - 15404 /2017	A.K. ROUT	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02			(S ea t No - 10)
395	29981 /2022	04.05. 2022	WP (C) - 9057/ 2022	P K LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02			(S ea t No - 10)
396	29982 /2022	04.05. 2022	WP (C) - 8371/ 2022	B BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02			(S ea t No - 10)
397	29983 /2022	04.05. 2022	WP (C) - 9798/ 2022	H K DASH	C.O .	COUR T NO. 2	Order Dtd. 2022-05-02			(S ea t No

						OLD				- 10)
3 9 8	29984 /2022	04.05. 2022	WP (C) - 9560/ 2022	M N MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02			(S ea t No - 10)
3 9 9	29985 /2022	04.05. 2022	WP (C) - 17125 /2018	A.PATTAN AYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-05-02			(S ea t No - 10)
4 0 0	29986 /2022	04.05. 2022	WP (C) - 9025/ 2022	J C BARAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02			(S ea t No - 10)
4 0 1	29987 /2022	04.05. 2022	WP (C) - 10650 /2022	M PATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02			(S ea t No - 10)
4 0 2	29988 /2022	04.05. 2022	WP (C) - 8897/ 2022	S P SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02			(S ea t No - 10)
4 0 3	29989 /2022	04.05. 2022	WP (C) - 10886 /2022	B DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02			(S ea t No - 10)
4 0 4	29990 /2022	04.05. 2022	WP (C) - 6231/ 2022	H K PATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-02			(S ea t No - 10)
4	29991	04.05.	WP (C)	B.B.	C.O	COUR	Order Dtd. 2022-05-02			(S

05	/2022	2022	- 9655/2022	MALLICK	.	T NO. 2 OLD				eat No - 10)
406	29992/2022	04.05.2022	WP (C) - 9511/2022	M K RATH	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-02			(Seat No - 10)
407	29993/2022	04.05.2022	WP (C) - 11028/2022	P K JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-02			(Seat No - 10)
408	29994/2022	04.05.2022	WP (C) - 198/2006	NANTU DAS	GENERAL		Order Dtd. 2006-01-05	28-2-06, 28-8-2006, 22-8-2006, 30-8-2006, 23-12-2011, 10-2-2012, 22-3-2012, 29-4-2015	WRIT BRANCH-7	(Seat No - 18)
409	29995/2022	04.05.2022	ABLAP L- 10197/2020	A.BHOI ,ADV	C.O .	COURT NO. 1	Order Dtd. 2022-05-02			(Seat No - 18)
410	29996/2022	04.05.2022	WP (C) - 11029/2022	P.K.JENA	C.O .	COURT NO. 1	Order Dtd. 2022-05-02			(Seat No

										-18)
411	29997/2022	04.05.2022	CRLREV-497/2021	A MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-04-21		CRIMINAL REVISION	(Seat No - 4)
412	29998/2022	04.05.2022	CRLMC-4729/2011	S P SAHOO	C.O.	COURT NO. 2	Order Dtd. 2022-04-29		CRIMINAL MISC-1	(Seat No - 7)
413	29999/2022	04.05.2022	WP(C)-21028/2013	N SAHOO	C.O.	COURT NO. 9	Order Dtd. 2022-05-02			(Seat No - 7)
414	30000/2022	04.05.2022	WP(C)-9431/2022	A K JATI	C.O.	COURT NO. 24	Order Dtd. 2022-05-02			(Seat No - 7)
415	30001/2022	04.05.2022	WP(C)-275/2018	P K MISHRA	C.O.	COURT NO. 24	Order Dtd. 2022-04-26			(Seat No - 7)
416	30002/2022	04.05.2022	WP(C)-9143/2022	M BEHERA	GENERAL		Order Dtd. 2022-04-20Affidavit,		WRIT BRANCH (DIVISION BENCH)	(Seat No - 123)
417	30003/2022	04.05.2022	ABLAPL-12104/2019	B SINGH	GENERAL		Order Dtd. 2021-08-19			(Seat No - 123)
418	30004/2022	04.05.2022	WP(C)-9401/2022	D MOHANTY	GENERAL		PetitionAnnexure,Entire Order,			(Seat No -

										123)
419	30005/2022	04.05.2022	CRLMC - 2040/2021	A NANDA	GENERAL		Order Dtd. 2021-12-13			(Seat No - 123)
420	30006/2022	04.05.2022	WP (C) - 24694/2020	S K SAHU	GENERAL		Order Dtd. 2021-04-12			(Seat No - 123)
421	30007/2022	04.05.2022	WP (C) - 3726/2011	R K SAHU	GENERAL		Order Dtd. 2022-04-04			(Seat No - 123)
422	30008/2022	04.05.2022	OJC- 6226/1997	S K BEHERA	GENERAL		Order Dtd. 2012-05-11Counter,		WRIT BRANCH-1	(Seat No - 4)
423	30009/2022	04.05.2022	CRLMC - 324/2022	SUBRATA PANDA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-05-02			(Seat No - 4)
424	30010/2022	04.05.2022	WP (C) - 604/2022	A K UDGAR	GENERAL		Order Dtd. 2022-01-18			(Seat No - 4)
425	30011/2022	04.05.2022	WP (C) - 10300/2017	A K RAY	GENERAL		Order Dtd. 2017-06-29		WRIT BRANCH-4	(Seat No - 17)
426	30012/2022	04.05.2022	WP (C) - 2372/2022	R K MAHABHOI	GENERAL		Order Dtd. 2022-04-11		WRIT BRANCH-4	(Seat No -

										38)
427	30013/2022	04.05.2022	FA-263/1979	P K DASH	GENERAL		Order Dtd. 1998-03-03Petition,Annexure,		FIRST APPEAL	(Seat No - 6)
428	30014/2022	04.05.2022	RSA-200/2009	N.MALLICK	GENERAL		Judgement Dtd. 2022-04-25Annexure,Plaint,			(Seat No - 6)
429	30015/2022	04.05.2022	WP (C) - 9270/2018	N MAHARANA	GENERAL		Order Dtd. 2018-08-27		WRIT BRANCH-2	(Seat No - 8)
430	30016/2022	04.05.2022	ABLAP L-14539/2020	P.BEURA	GENERAL		Order Dtd. 2022-04-29			(Seat No - 8)
431	30017/2022	04.05.2022	ABLAP L-8738/2021	M NAYAK	GENERAL		PetitionAnnexure,Affidavit,		CRIMINAL MISC -2	(Seat No - 10)
432	30018/2022	04.05.2022	WP (C) - 10191/2015	N BARIK	GENERAL		Order Dtd. 2015-07-01	3/6/15	WRIT BRANCH-2	(Seat No - 7)
433	30019/2022	04.05.2022	ARBA-7/2020	S GARDIA	GENERAL		Order Dtd. 2022-04-27Petition,		M.J.C.	(Seat No - 1)
434	30020/2022	04.05.2022	WP (C) - 10633/2018	S GARDIA	GENERAL		Petition			(Seat No - 1)
43	30021/2022	04.05.2022	WPC (OAC) -	AMIYA KUDGATA	GENERAL		Order Dtd. 2021-11-26	IA 371/		(Seat No - 1)

5			4090/ 2016		L			2021 , DATE D 4- 5- 2022		t No - 1)
4 3 6	30022 /2022	04.05. 2022	WP (C) - 16906 /2020	AMIYA KU DAS	GEN ERA L		Order Dtd. 2021-11-23			(S ea t No - 1)
4 3 7	30023 /2022	04.05. 2022	ARBA- 13/20 21	SUBAL CYARDIA	GEN ERA L		Order Dtd. 2022-04- 29Petition,Counter,			(S ea t No - 1)
4 3 8	30024 /2022	04.05. 2022	ABLAP L- 17627 /2019	S.K. MOHANTY, ADV	C.O .	COUR T NO. 25	Order Dtd. 2022-05-02			(S ea t No - 1)

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